OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE: EAST DISTRICT

KARKARDOOMA COURTS : DELHI ORDER

In view of joint request received from Sh. Bhanu Pratap Singh, Ld. M.M. (East) and Sf Invyame via a shape MM (MCD) (Fast) Karkardooma Courts regarding change of duty as Duty MM for the mortizof May 2024, Duty Roster bearing no. 335/CMM/EAST/KKD/DELHI, dated 25.04.2024 is partially modified, as under

SI. No	. Name of the Duty MM	Duty to be performed on	In place of
1	Sh. Bhanu Pratap Singh, Ld. MM R/o B-13. Saket Court Residential Complex, New Delhi	02.05.2024	Sh. Divyam Lila, Ld. MM (MCD) R/o E-411, 1" Floor, Greater Kailash 2, Delhi- 110048.
2	Sh. Divyam Lila, Ld. MM (MCD) R& F-411, 1° Floor, Greater Kailash-2, Delhi- 110048	08.05.2024	Sh. Bhanu Pratap Singh, Ld. MM R/o B-13, Saket Court Residential Complex, New Delhi

Rest of the conditions in circular No. 335/CMM/EAST/KKD/DELHI, dated 25.04.2024, shall remain unchanged.

(Preeti Agarwala) Chief Metropolitan <u>Magistrate, E</u>ast Karkardooma Courts, Delhi

Dated: 02/05/2024

No. 347 /CMM/EAST/KKD/Delhi

Copy for information to:-

1. The Ld. Registrar General, High Court of Delhi at New Delhi.

2. The Principal District & Sessions Judge (HQ,) and West, THC, Delhi.

3. The Principal District & Session Judge East, North-East, and Shahdara, Karkardooma Courts, Delhi.

4. The Principal District & Session Judge, New Delhi, Patiala House, New Delhi.

5. The Principal District & Session Judge North, and North-West, Rohini, New Delhi.

6. The Principal District & Session Judge, South-West, Dwarka, New Delhi.

The Principal District & Session Judge South, and South-East, Saket, New Delhi.

8. The Principal District & Session Judge-cum-Special Judge, PC Act (CBI), Rouse Avenue, New Delhi.

The CMM, Central and West (Tis Hazari), New Delhi (PHC), North & North-West (Rohini), South-West (Dwarka), South & South-East (Saket), North-East and Shahdara, Karkardooma Courts, Delhi.

10. The Ld. Secretary, DLSA East, Karkardooma Courts, Delhi.

11. All the Ld. Metropolitan Magistrates, East District, Karkardooma Courts, Delhi

12. The Incharge, District Courts Web-Site Committee, Tis Hazari Courts, Delhi.

13. The Incharge Computer Branch, Karkardooma Courts, Delhi: (uploading on Eayers/Web

14. Superintendent Admn. and Care Taking Branch, Karkardooma Courts, Delhi.

15. Incharge Pool Car, Karkardooma Courts, Delhi

16. Incharge Cash Branch, Karkardooma Courts, Delhi.

17. Director of prosecution, Delhi thr: Prosecution Branch, KKD Courts, Delhi.

18. Chief Public Prosecutor, Karkardooma Courts, East, Delhi.

19. The Commissioner of Police, Delhi and DGP, East, Delhi (Through Chowki Incharge KKD, Delhi.)

20. The I G (Prison), Tihar Jail, Delhi/New Delhi,

21. The Secretaries, Bar Association, KKD, Courts, Delhi.

22. Lock Up Incharge, Karkardooma, Delhi.

23. Information Center(E-Sewa Kendra), Karkardooma Courts, Delhi.

24. Video Conference Room, Karkardooma Courts, Delhi

25. For uploading on layers/Web-Site,

26. Office Order File.

(Precti Agarwala)
Chief Metropolitan Magistrate, East
Karkardooma Courts, Delhi